

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 123/2000

Friday, this the 4th day of February, 2000

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

P.K. Krishnan Kutty,
S/o. P.K. Kandai,
Padoor House, Manakody P.O.,
Thrissur District, presently
working as Lab Attender Grade II,
CPCRI, Kannara, Thrissur.

..Applicant

By Advocate Mr. Jijo Paul

Vs.

1. The Central Plantation Crops Research Institute, represented by Director, CPCRI, Kasaragod - 671 124.
2. Asst. Administrative Officer, CPCRI, Kasaragod - 671 124.
3. Scientist in Charge, CPCRI Research Centre, Kannara Unit, Kannara, Thrissur District.
4. Union of India represented by The Secretary, Ministry of Agriculture, New Delhi.

..Respondents

By Advocate Mr. C.N. Radhakrishnan

The application having been heard on 4.2.2000, the Tribunal on the same day delivered the following:

ORDER

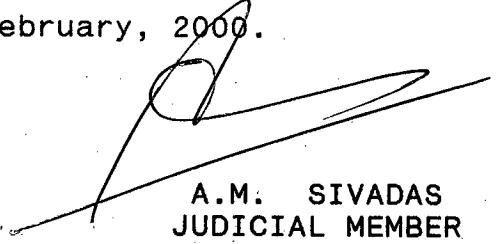
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant sought leave to withdraw this Original Application without prejudice. Leave is granted.

contd.. 2/-

2. Accordingly, the Original Application is dismissed as withdrawn without prejudice.

Dated this the 4th day of February, 2000.



A.M. SIVADAS
JUDICIAL MEMBER

nv/4/2000